NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/651/IB/2017 NAME OF THE PETITIONER : T.C. MOOSA NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD **UNDER SECTION** : 9 RULE 6 S.No. NAME (IN CAPITAL) **SIGNATURE** REPRESENTATION BY WHOM

8. Mohamed Asnik Respondent.

Counsel For Respondent-

R.J. RADHIKA

Advocate.

PETITIONER

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor is directed to file reply within a week's time by providing a copy to the other side. Matter is posted for arguments. Put up on 13.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk